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a request has been made to all the State Governments for sending us lists of such literature, books and pamphand several State Governments have already sent such lists.

भी रघुनाथ सिंह : इस में ट्रांसलेशन का जो काम होगा वह हिन्दी में होगा और संस्कृत में होगा या और भी किसी भाषा में होगा ।

Dr. M. M. Das: The translation will be only in Hindi.

HYDRO ELECTRIC SCHEMES IN ASSAM

- *1155. Shri L. Jogeswar Singh: (a) Will the Minister of Finance be pleas ed to state whether it is a fact that Canada is shipping under the Colombo Plan, \$1,200,000 worth of hydro-electrical equipment to help build India's hydro-electric projects in Assam?
- (b) If the answer to part (a) above be in the affirmative, what are the places where such projects are to be iaunched?
- (c) What is the responsibility of the State Government in these projects?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) and (b). There is a proposal that the Umtru Hydro-Electric project in Assam may be financed by Canadian aid under the Colombo Plan. The proposal is still under consideration.

- (c) Such aid if received will be treated as a loan to the State Government. The actual execution of the project will also be the responsibility of the State Government.
- Shri L. Jogeswar Singh: May I know the factors that weigh in the consideration of selection of sites?
- Shri B. R. Bhagat: The usual factors are the economic and technical facilities of the project and the benefits in power that will accrue to the State.
- Shri L. Jogeswar Singh: May I know when this work is expected to be taken in hand?

Shri B. R. Bhagat: The proposal is still under consideration.

CONTROLLER OF MINES

- *1156. Shri Nageshwar Prasad Sinha: (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether it is a fact that new posts of Controller of Mines and Conservator of Minerals have recently been created and if so, when?
- (b) Have these posts been filled by direct recruitment?
- (c) Under whose control are these posts?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir-with effect from the 31st July 1953.

- (b) No. Sir.
- (c) The Ministry of Natural Resources and Scientific Research.

Shri Nageshwar Prasad Sinha: view of the fact that the Geological Survey of India with its six zonal circles and the Dhanbad Inspectorate of Mines with its eight zones, are already working effectively, why were the new assignments not entrusted to them?

Shri K. D. Malaviya: Work has increased. As a result the new assignments have been entrusted to Government officials in the administration who are considered suitable for these new jobs.

Shri Nageshwar Prasad Sinha: May I enquire whether Government are aware of the instances of overlapping In the functional jurisdiction?

- Shri K. D. Malaviya: No, but if the hon. Member draws the attention of the Government to any such overlapping, certainly we will examine this.
- Shri P. C. Bose: There is a Coal Control Board which will control the coal industry and there is also a Coal Controller. I wish to know if there will be a clash in their functions.
- Shri K. D. Malaviya: No please I may state here that the work under the Indian Bureau of Mines has been